

ELECTION MATTER
URGENT

F.No. C-50/56/2020-Ad.II

Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

North Block, New Delhi- 110001

Dated: 17th March, 2021

To

The concerned Pr. Chief Commissioners/ Pr. Director Generals/ Chief
Commissioners/ Director Generals of CBIC

**Subject: General Elections to the Legislative Assemblies of Assam, Kerala,
Puducherry, Tamil Nadu and West Bengal and some Bye-elections, 2021-
Relieving of Expenditure Observers -Regarding.**

Sir,

I am directed to enclose herewith Election Commission of India's letter No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2021/Vol. I dated 17.03.2021 (copy enclosed) on the subject mentioned above and to inform that Election Commission of India has relieved **Shri Mahesh Chand Bhardwaj, IRS (C&IT):2008 (R-17370) and Shri Rajesh Kumar Nagora, IRS (C&IT):2010 (R-21926)** from Expenditure Observer duty and has kept them in reserve.

2. It is requested that the directions of the Election Commission of India may be communicated to the concerned relieved officers.

Yours faithfully,

Encl. As Above.


(S.A. Ansari)

Under Secretary to the Government of India
Tel: 23095529/E-mail: sa.ansari@nic.in

Copy to:

1. The website Manager, CBIC with the request to upload this letter along-with the enclosures on the official website of CBIC with a ticker.
2. Shri Anup Kumar Khakhlary, Under Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi- 110001, w.r.t. the Commission's letter referred above.


(S.A. Ansari)

Under Secretary to the Government of India